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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.08.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

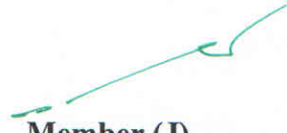
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 01/16	TP 96/16	Hearing	111	Ahamed Nizar Moideen Kunhi Kunhi-mahim Vs. Vintage Hotels (P) Ltd. & Anr.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	K-V. SATISH 8884321353	RESPONDENTS	

ORDER

Petitioner is present in person. Counsel for Respondent is present. Again he requested time to file written submissions and also to proceed with oral arguments. List it on 05/09/2017.


Member (T)


Member (J)